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O.A. No. 683/06

ORDER DATED 10th NOVEMBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Ld. Counsel for the applicant submits that he is not pressing the O.A. and prays for withdrawal of the same. Prayer is allowed. Accordingly, the O.A. is dismissed as withdrawn.

MEMBER(A)

MEMBER (J)